

**SECTION- IIIA**  
IN THE SUPREME COURT OF INDIA  
CIVIL APPELLATE JURISDICTION

Listed on :12.10.2020  
Court No : 05  
Item No : 22

**CONTEMPT PETITION NOS. 625-626 OF 2019**  
**AND**  
**CONTEMPT PETITION NOS. 642-643 OF 2019**  
**AND**  
**CONTEMPT PETITION NOS. 671-672 OF 2019**  
**WITH**  
**INTERLOCUTARY APPLICATION NO. 88380 OF 2019**  
(Application for exemption for filing official translation)  
**AND**  
**INTERLOCUTARY APPLICATION NO.148727 OF 2019**  
(Application for Impleadment in C.P (c) No. 671 of 2019)  
**AND**  
**CONTEMPT PETITION © NO. 395-396 OF 2020**  
**WITH**  
**INTERCUTARY APPLICATION NO. 48372 of 2020**  
(Application for exemption for filing official translation)  
**AND**  
**CONTEMPT PETITION NOS. 408-409 OF 2020**  
**AND**  
**CONTEMPT PETITION NOS. 598-599 OF 2020**  
**WITH**  
**INTERLOCUTARY APPLICATION NO. 88380 OF 2019**  
(Application for exemption for filing official translation)  
**WITH**  
**INTERLOCUTARY APPLICATION NO. 88380 OF 2019**  
(Application seeking exemption from filing attested vakalatnama and affidavit)  
**IN**  
**CIVIL APPEAL NOS. 11017-11018 OF 2018**

ABHISHEK KUMAR SINGH ETC.

...APPELLANTS

VERSUS

G. PATTANAİK & ORS. ETC.

...ALLEGED CONTEMNOR/RESPONDENTS

**OFFICE REPORT**

The Contempt petition Nos 625-626 of 2019, 642-643 of 2019, 671-672 of 2019, 395-396 of 2020 and 408-409 of 2020 were listed before Hon'ble Court on 15.07.2020, when the Court was pleased to pass the following order:

“The State of Uttar Pradesh wants to file counter affidavit in the writ petition/contempt petition(s).

Although, the respondent was served long back, by way of indulgence as a last opportunity, we grant ten days’ time to file counter affidavit, as prayed.

Rejoinder affidavit thereto be filed within one week thereafter.

Advance copies of the affidavit(s) be served on the concerned advocates representing the respective parties through e-mail.

List the matter(s) on 11th August, 2020.

Registry is directed to ensure that I.A.Nos. 50896/2020 and 50899/2020 in W.P.(C)No.491/2020 are notified along with the main matter, which will be proceeded for hearing together.”

The Service Position of all the matters is as given below:

S. NO.	CONTEMPT PETITION NO.	NO. OF CONTEMNORS	DOCUMENTS FILED	
			V/A and Counter Affidavit	Rejoinder Affidavit
1	625-626 OF 2019	4	V/A on behalf of Respondents No. 1 and 4 by Ms. Vanshaja Shukla on 24.07.2019 and Counter Affidavit for all Respondents on 25.09.2019. Mr. Kamendra Mishra filed V/A on behalf of all Respondents on 20.07.2020	Ms. Ranjeeta Rohatgi filed Rejoinder on 04.03.2020
2	642-643 OF 2019	4	V/A on behalf of Respondent no. 1 by Ms. Vanshaja Shukla on 24.07.2019 and Counter Affidavit for Respondents No. 1 and 4 on 25.09.2019	Ms. Ranjeeta Rohatgi filed Rejoinder on 24.07.2019.
3	671-672 OF 2019	2	V/A on behalf of Respondent no. 1 on 24.07.2019 by Ms. Vanshaja Shukla and Counter Affidavit for all Respondents on 25.09.2019	Mr. Talha Abdul Rahman filed Rejoinder on 22.07.2020
4	395-396 OF 2020	4	V/A on behalf of Respondent No. 1, 3 & 4 on 02.06.2020 by Ms. Vanshaja Shukla and Counter Affidavit on behalf of Respondents No. 3 & 4 on 08.07.2020	Ms. Ranjeeta Rohatgi filed short Rejoinder on 14.07.2020
5	408-409 OF 2020	2	Ms. Vanshaja Shukla, Advocate has been filed V/A on behalf of Respondent No. 1 & 2 on 08.07.2020 and Counter Affidavit on behalf of Respondent No. 1 & 2 on 08.07.2020	Mr. Talha Abdul Rahman filed short Rejoinder on 14.07.2020

The Contempt Petitions alongwith applications above mentioned are listed before the Hon’ble Court on 14.08.2020, when the Court was pleased to pass the following order:

**“List these matters in the first week of September, 2020.”**

It is further submitted that Mr. Rohit Rathi, Advocate has on 10.09.2020 e filed Contempt Petitions for initiating appropriate proceedings for having committed contempt of this Hon’ble Court against the Respondent/Alleged contemnor for deliberately and willfully disobeying and circumventing the order dated 15.11.2018 passed by this Hon’ble Court in C.A. Nos. 11017-11018/2018. The Contempt Petitions have been registered as C.P. © Nos. 598-599 of 2020.

The Contempt Petitions along with applications above mentioned are listed before the Hon’ble Court with this office report.

Dated this the 10<sup>th</sup> October, 2020.

**ASSISTANT REGISTRAR**

Copy to:

1. Ms. Ranjeeta Rohatgi, Advocate.
2. Mr. Talha Abdul Rahman, Advocate
3. Ms. Vanshaja Shukla, Advocate
4. Mr. Kamendra Mishra, Advocate
5. Mr. Rohit Rathi, Advocate

**ASSISTANT REGISTRAR**